

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**C.P. No. 761/2018 in
O.A. No. 2145/2016**

New Delhi, this the 30th day of September, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Dr. Rekha Dutt,
D/o Guru Das Bhagat,
Flat 10G, Tower 17, Genexx Valley,
Joka, Kolkata-700104.

.. Petitioner

(By Advocate: Shri D. Bhattacharya)

Versus

1. Dr. R.K. Kataria,
Medical Commissioner,
Employees' State Insurance Corporation,
Head Quarters, Panchdeep Bhawan,
C.I.G. Marg, New Delhi-110002
(Authorised Representative of ESIC
In OA 2145/2016).

2. Prof. Joydeb Roychowdhury,
Dean, ESI-PGIMSR,
ESIC Medical College,
ESIC Hospital & ODC (EZ),
Diamond Harbour Road,
Joka, Kolkata-700104.

.. Respondents

(By Advocate : Shri Yakesh Anand with Ms. Sonam
Anand and Shri Akshay Thakur)

O R D E R (ORAL)**Justice L. Narasimha Reddy, Chairman**

This Contempt Petition is filed complaining that the respondents have violated the order dated 24.06.2016 passed in O.A. No.2145/2016.

2. Today, the O.A. is disposed of by a separate order, and we do not find any deliberate acts on the part of the respondents, constituting a contempt case. Accordingly, the CP is closed. There shall be no order as to costs.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/jyoti/